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HIGH COURT OF DELHI: NEW DELHI

(Establishment-II Branch)



CONFIDENTIAL
MOST IMMEDIATE
Through Special Messenger

No.6633/E.3/Estt.II/DHC
Dated: 29.03.2023

The Registrar General
High Court of Delhi
New Delhi

To

The Principal District & Sessions Judge (HQs)
Tis Hazari Courts
Delhi

Subject: Appointment of the Administrative Officer (Judl.) at Level 11 (Pay Matrix of Seventh Pay Commission) in the office of the Principal District & Sessions Judge (HQs), Delhi

Sir,

I am directed to refer to your letter No. 88/Recomm. Com./Promotion Cell/2023 dated 07.01.2023 forwarding therewith the minutes/recommendations of Recommendation Committee dated 05.01.2023 (in original) along with its annexures, in a closed envelope for filling up the 09 posts of Administrative Officer (Judl.) and to inform you that the Competent Authority, while accepting the recommendations, has been pleased to promote the following 09 officials to the post of Administrative Officer (Judl.) in Level 11 (of the Pay Matrix of Seventh Pay Commission) on officiating basis:-

Sl. No.	Name & Designation of the Official
1.	Ms. Santosh Kumari Sharma, SPA
2.	Sh. Sunil Dutt, SPA
3.	Sh. Anil Kumar Goel, SPA
4.	Ms. Poonam Sharma, SJA
5.	Sh. Kanwar Singh Sehwat, SJA
6.	Ms. Sunita Rani Sharma, SJA
7.	Sh. Girdhar Gopal, SJA
8.	Ms. Archana Bakshi/ Kalra, SJA
9.	Ms. Simmi Malhotra/ Kapoor, SJA

Admn. I / Promotion / Recruitment
09:40am.
31.3.23

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Mr. Lalchand / Dnyanshu
Rm
21/3/23
for Mr. A-2

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The promotions will be effective from the date when the aforesaid officials assume charge of their respective posts and are subject to the final outcome of decision in W.P(C) No. 3687/2006 titled "M.C. Mittal Vs. District & Sessions Judge & Ors.", SLP (Civil) No. 26489/2012 titled "J.P. Gupta & Ors. Vs. Registrar General, High Court of Delhi & Ors.", W.P(C) No. 13893/2018 titled "Sanjay Ambavat & Ors. Vs. High Court of Delhi & Ors." and W.P(C) No. 1167/2019 titled "Amar Singh Mewati Vs. High Court of Delhi & Ors."

I am accordingly to request you to kindly take further necessary action in the matter in terms of the above decision and also send copies of the joining reports of aforesaid appointed Administrative Officers (Judicial) to this Court.

Yours faithfully,

(Jasmeet Bhatia)
Deputy Registrar (Estt.II)
for Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) :
TIS HAZARI COURTS,
DELHI.

Sub: Appointment of the Administrative Officer (Judl.) at Level 11 (Pay Matrix of Seventh Pay Commission) in the office of the Principal District & Sessions Judge (HQs.), Delhi.

No. 830/2440-510 / Admn.-I(S&P)/AO(J)/2022

Dated : 31.3.2023

➤ Copy of Letter No.6633/E.3/Estt.II/DHC dated 29.03.2023 (Dy. no.850 dated 31.03.2023), received as most immediate from the Deputy Registrar (Estt.II), High Court of Delhi, is forwarded/endorsed to all concerned for information and necessary action:

1. The Registrar General, Hon'ble High Court of Delhi.
2. Ld. Principal District & Sessions Judges, West/East/ North-East/Shahdra/New Delhi/North-West/ North/South/South-East/South-West Districts, Delhi/New Delhi.
3. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act.) (CBI), Rouse Avenue, New Delhi.
4. Office of the Principal Judge (HQs.), Family Courts, Dwarka, New Delhi.
5. The Director (Admn.), Judicial Academy, Dwarka Courts, New Delhi.
6. The Member Secretary, DSLSA, Patiala House, New Delhi.
7. The HOO/DDO, Accounts Branch, Central/West/East/ North-East/Shahdra/New Delhi/North-West/ North/South/South-East/South-West Districts, Delhi/New Delhi.
8. Concerned Pay & Accounts Office (through concerned Accounts Branch), Central/West/East/ North-East /Shahdra/New Delhi/North-West/ North/South/South-East/South-West Districts, Delhi/New Delhi.
9. PS to the Ld. Pr. District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
10. Official concerned with the instruction to join promotional post immediatly and send joining report and submit option form to the concerned Accounts Branch, Delhi/New Delhi.
11. Branch In-Charges, Recruitment Cell / Promotion Cell / Administration Branch-II (Central), ACR-Cell / Vidigilance Branch / Litigation Branch (Central), Tis Hazari Courts, Delhi.
12. Website Committee, Tis Hazari Courts, Delhi.
13. Branch In-Charge, Layers, Computer Branch, Tis Hazari Courts, Delhi.
14. Dealing Asstt.(s), Transfer & Posting, Administration Branch-I (Central), Tis Hazari Courts, Delhi.

31.3.23.

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQ),
Tis Hazari Courts,
Delhi.